

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP (CAA) No.12/Chd/Hry/2017**

**In the matter of:**

Scheme of Amalgamation between:

M/s Cotys Buildcon Pvt. Ltd. & Ors. ... Applicant/Transferor Cos.

And

M/s Pariksha Builders & Developers Pvt. Ltd. ... Applicant/Transferee Co.

Present: Mr. Praveen Gupta, Advocate for the applicants.  
Mr. Deepankur Sharma, Advocate for Official Liquidator  
and the Regional Director, Northern Region, New Delhi.

As per office report, the Regional Director, Northern Region, Ministry of Corporate Affairs and the Official Liquidator have already filed the reports. Compliance affidavit has also been filed by Mr. Praveen Gupta, Advocate for the applicant-companies. List the matter on 15.03.2018 for arguments.

Sd/-  
(Justice R.P. Nagrath)  
Member(Judicial)

February 02, 2018  
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